

19

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1027/(MAH)/2017  
M.A. No. 700/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.  
V/s.  
Kohinoor CTNL Infrastructure Company  
Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19.	MR. DHANANJAY KUMAR & MS. SALONI KAPADIA	CYRIL ANARCHAND NANGALDAS Adv. FOR RP	<u>SAK</u>

ORDER

MA 700/2017 in CP No. 1027/I&BP/NCLT/MB/MAH/2017

Applicant's Counsel is present.

Orders reserved.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)